Protection of Yamuna river in Delhi

†*197. DR. VINAY P. SAHASRABUDDHE: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENTAND GANGA REJUVENATION be pleased to state:

- (a) whether Government proposes to find a permanent solution to protect Yamuna river in Delhi from pollution on the lines of Thames river of London;
- (b) whether Government had sent a team of MPs/technical experts to conduct a study there;
- (c) whether Government propose to apply the technology which was used to rid the London's Thames river of solid waste/waste/industrial waste for Yamuna river in Delhi; and
 - (d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENTAND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) The Namami Gange programme is an umbrella programme aimed at ensuring effective abatement of pollution and conservation of the river Ganga and its tributaries including Yamuna by adopting a holistic approach with the river basin as the unit of planning. Lessons learnt from the best practices followed in different countries including river Thames in London, have been taken into consideration for promoting a holistic and integrated river basin approach.

- (b) Ministry of Water Resources, River Development and Ganga Rejuvenation had sent a 7-member delegation for participating in the India-United Kingdom (UK) Water Security Exchange Initiative which was held during 13-20 February 2016 at London. The delegate members were senior officers from the Ministry, Indian Institute of Technology (IIT), Central Pollution Control Board (CPCB) and Delhi Jal Board. The high level exchange initiative was organized by the Government of UK for the purpose of sharing knowledge on water security and the Ganga clean-up.
- (c) and (d) A MOU has been drafted covering exchange of scientific and technical capabilities.

Complaints of illegal mining in Uttar Pradesh

†*198. DR. SANJAY SINH: Will the Minister of MINES be pleased to state:

- (a) the number of complaints received about illegal mining in Uttar Pradesh during the last three years;
 - (b) the details of the action taken on these complaints, year-wise;